



BEFORE THE NATIONAL GREEN TRIBUNAL,

EASTERN ZONE BENCH, KOKATA.

2024
MA. 20 /~~2023~~/EZ

Arising out of

Original Application No.65 of 2022/EZ

IN THE MATTER OF:

Tribunal on its own motion

.....Applicant

-VS-

The State of West Bengal & Ors

.....Respondent

INDEX

| | |
|------------------------------------|-------|
| Affidavit | 1-3 |
| Verification | 4 |
| Report of Executive Engineer, KMDA | 5, 6, |
| | |
| | |

PAUSHALI BANERJEE

ADVOCATE

7A, KIRON SHANKAR ROY ROAD,

KOLKATA-700001



-X-

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IN THE MATTER OF:

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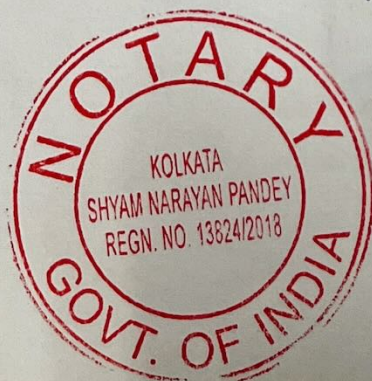
VS

The State Of West Bengal & OrsRespondent

**AFFIDAVIT OF COMPLIANCE ON BEHALF OF KOLKATA METROPOLITAN
DEVELOPMENT AUTHORITY .**

I, Mrinal Kundu, son of Nityagopal Kundu , aged about 59 years, by occupation service, work for gain as Executive Engineer, Kolkata Metropolitan Development Authority, having office at Unnayan Bhavan , Block-A, Sector- II, Salt Lake City, Kolkata- 700-091, do hereby solemnly affirm and state as under:-

1. That I am the Executive Engineer, Water and Sanitation Sector, Kolkata Metropolitan Development Authority. I am well acquainted with the facts and circumstances of the case and I have been duly authorized to affirm this affidavit on behalf of the Kolkata Metropolitan Development Authority.

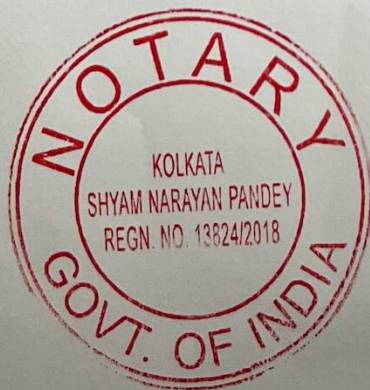


-X-

2. I submit that the matter originated from OA No.65 of 2022 in the Original Application wherein the applicant alleged that huge pipelines are laid on the river Ganga as well as on the banks of the river.

3. I submit that Affidavit affirmed by respondent no.2 on 27/06/24 was taken on record by this Hon'ble Tribunal vide order dated 3/07/24 (hereinafter referred to as the said Affidavit). In the said Affidavit it was stated by Kolkata Metropolitan Development Authority that the construction of 750 mm dia, Piles RCC pedestals and laying of 1600 mm dia MS pipe was completed in all respect within 31/12/23 in the proposed stretch of Tolly Nullah starting from Boat Canal and Tolly Nullah junction to Metro Pier No.229 at Kamdahari Bridge, except a 40 m stretch of pipe laying work which was held up due to the ongoing de-siltation work of Tolly Nallah by KMC near Abdul Kalam Bridge at Izzatullah lane.

4. I submit that the balance pipeline work of 40 m stretch that was held up due to the de siltation work of Kolkata Municipal Corporation has been completed on 27/07/24 .Copy of the report of the Executive Engineer of KMDA is annexed herewith and marked as Annexure A.

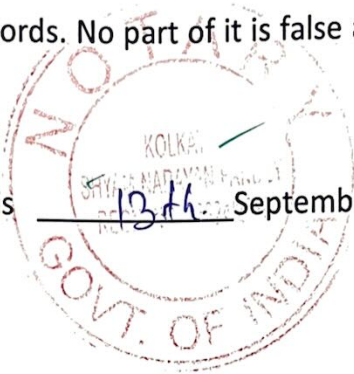




VERIFICATION

I, the deponent above named do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge which are derived from the relevant office records. No part of it is false and nothing material has been concealed there from.

Verified at Kolkata on this 13th September, 2024.



Identified by me

Pankaj...
Advocate

Minat Kundu

DEPONENT

**Executive Engineer
Divn.-XI, GRWW
WS Sector, KMDA**

Solemnly Affirm & Declared
Before Me on Identification
of Ld. Advocate

Shyam Narayan Pandey

SHYAM NARAYAN PANDEY
NOTARY, GOVT. OF INDIA
REGN. NO. 13824/2018

13.09.2024



13 SEP 2024

Sub: Submission of affidavit of compliance regarding completion of work undertaken under the work order dated 14.07.2022

Ref: O. A. No. 65/2022/EZ & 71/2022/EZ

Subhas Dutta

-Vs-

The State of West Bengal & Ors.

Rajpur-Sonarpur Municipal Area, part of South Kolkata (Garia/Tollygunge Area) and Baruipur Municipal area were facing severe water crisis as ground water in these areas depleted considerably. Moreover, since these areas are lying in the eastern part of the River Ganga, so said areas are at risk due to the presence of arsenic in ground water beyond permissible limit. Then it has been decided by the Urban Development & Municipal Affairs (UD&MA) Department, Govt. of West Bengal that the surface water (From River Ganga) could be supplied after conventional treatment in above mentioned areas. Accordingly, water supply projects for Rajpur-Sonarpur Municipality, Baruipur Municipality and a part of South Kolkata (Garia/Tollygunge area) have been sanctioned under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) Scheme.

The Kolkata Metropolitan Development Authority (KMDA) has received necessary No Objection Certificate (NOC) from the Kolkata Municipal Corporation (KMC) vide letter no. Con/Com/257/2018-19, Dated: 23.08.2018 and also from the Metro Railway, Kolkata vide letter no. Metro/Div./Engg./KMC/Monsoon/1697, Dated: 28.08.2019 for laying 1600 mm dia. MS pipe over concrete pedestals built over 750 mm dia. concrete piles along the bank of Tolly's Nullah.

The Kolkata Metropolitan Development Authority (KMDA) has entrusted different agencies for laying of 1600 mm dia. Mild Steel raw water rising main line from the junction point of Boat Canal and Tolly's Nullah to the Metro Pier no 229 near Kamdahari Bridge along Tolly's Nullah to transport raw Ganges water for the Water Treatment Plant (WTP) at Peyara Bagan within Rajpur-Sonarpur Municipality. The 1600 mm dia. Mild Steel (MS) pipe was laid over 750 mm dia. Reinforced Cement Concrete (RCC) piles were laid down along the embankment slope of Tolly's Nullah so that no major influence would be on the existing piles of Metro Rail Piers. The Reinforced Cement Concrete (RCC) bored cast-in-situ piles were constructed keeping a sufficient distance away from the existing piles to avoid any adverse effect. During construction of piles and laying of 1600 mm MS raw water rising main, all necessary safety and precautionary measures were taken by The Kolkata Metropolitan Development Authority (KMDA) to ensure the safety of the existing structures of Metro Railway also. In case when requisite space was not available on the bank then piles were constructed carefully on the slope. The bottom of the pile caps and the bottom members of the Trestle Bridges were placed above the Highest Flood Level (HFL) maintaining a minimum clearance (300mm or above) to ensure natural drainage of surface run off. The piles were constructed in such a way so that they would not interfere the normal functioning of the existing gravity of outfalls which were already provided with penstock gates.

The construction of 750 mm dia. Piles, RCC pedestals and laying of 1600 mm dia. MS pipe was completed in all respect within 31.12.2023 in the proposed stretch of Tolly Nullah starting





From Boat canal and Tolly Nullah junction to Metro Pier No.229 at Kamdahari Bridge except a 40 m stretch of pipe laying work which is held up due the ongoing de-silting work of Tolly Nullah by KMC near Abdul kalam Bridge at Izzatullah Lane).

Apart from the Bank/Slope of Tolly Nullah, there are 03 (three) nos trenchless/jack push work underneath the existing road adjacent to Metro Stations which falls within the said stretches at three different Metro Railway Stations, out of which 01 (One) no at Masterda Surya Sen Metro Station has already been completed and other 02 (Two) nos at Netaji and Gitanjali Metro Railway Station are under progress and to be completed by 31.08.2024.

During execution of this project work all the restrictions and technical measures were followed by Kolkata Metropolitan Development Authority (KMDA) as well as by keeping frequent liaison with the respective Departments. The pipe laying work within the above stretch (Approx 8.5 km.) has been completed within 31.12.2023 without creating any nuisance and pollution to the adjoining area along Tolly's Nullah and all labour hutments, machineries, construction debris had been removed from the site after the completion of work. When Adi Ganga will be rejuvenated by KMC the piles constructed for laying of raw water rising main will not obstruct the movement or flow of water during high tide & low tide period as well as flow of surface run off during rain.

Now, an affidavit of compliance in this regard is hereby submitted.

Munde
22/05/24
Executive Engineer
Divn.-XI. GRWW
WS Sector, KMDA

Hemj
22-5-24
Executive Engineer
Divn.- VII, GRWW
K.M.D.A.(W. & S. Sector)

Beach
22/5/24
Executive Engineer (C)
K.C.M. Division, W & S Sector
K.M.D.A

S. Ramu
22/05/2024
SUPERINTENDING ENGINEER
SOUTH CIRCLE,
W & S SECTOR, KMDA

H2
24/5/24
Chief Engineer-In-Charge
W & S Sector/K.M.D.A

